

121 Written Anders [4 DEC.

### Foreign Industrial Collaboration

1493. SHRI SYED SHAHABUD-DIN: Will the Minister of INDUSTRY be pleased to state:

(a) the number of cases of foreign industrial collaboration approved since 1-1-1980;

(b) the country-wise and the sector-wise breakup thereof;

(c) the number of cases where foreign equity participation exceed 40 per cent;

(d) the number of cases involving outright purchase of technology; and

(e) the number of cases involving payment of royalty on the basis of production?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) 387 proposals for foreign collaboration were approved during the period 1-1-80 to 31-10-1980.

(b) Lists giving details of the foreign collaboration proposals approved by Government are issued on a quarterly basis. These lists, *inter-alia*, indicate the name of Indian company, the name of foreign collaborator, the item of manufacture and whether proposal involves foreign equity participation. Copies of these lists are sent to the Parliament Library regularly.

(c) Three proposals.

(d) In so far as this means payment of lumpsum only in a foreign collaboration agreement, there were 147 approvals given.

(e) Two hundred and eleven proposals.

### Seniority of Emergency Commissioned Officers

1494. SHRI BHOLA PRASAD: Will the Minister of DEFENCE be pleased

(a) whether it is a fact that nearly 3000 Emergency Commissioned Officers who have been granted permanent Commissions in the Army have been deprived of their seniority by 18 months;

(b) if so, the details in this regard;

(c) whether it is a fact that in the Air Force and Navy their seniority is not affected;

(d) if so, what are the reasons for disparity;

(e) whether Government are aware of the discontent prevailing amongst them; and

(f) if so, what steps are being taken to redress their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b) The seniority of Emergency Commissioned Officers granted Permanent Commission was determined on the basis of instructions issued in the year 1965 which lay down that their seniority on grant of Regular Commission would be adjusted to the extent of shortfall in their training as compared to the prescribed period of training for grant of Permanent Commission to the Direct Entry candidates.

(c) and (d) No Emergency Commissioned Officers were recruited in the Navy and Air Force.

(e) The Government are not aware of any discontentment amongst Emergency Commissioned Officers but some representations have been received regarding fixation of their seniority and one Officer has moved a Writ Petition in the High Court.

(f) The matter is sub-judice.

### Small scale industries

1495. SHRI BHOLA PRASAD: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have made any survey of small scale industries functioning at Anand Parbat area of Delhi;

(b) if so, the details in this regard;

(c) whether Government are aware that these industries do not observe and maintain proper register of their production; and

(d) if so, what steps are being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) No survey of Anand Parbat area of Delhi has been conducted recently. However, a census survey of small scale industrial Units registered with the Directorate of Industries, Delhi had been conducted in 1973-74 (with reference year as 1972) which covered units in Anand Parbat Area of Delhi also.

(b) Data were collected in respect of investment, employment, borrowings, capacity, production materials consumed and exports.

(c) The registered units maintain production and sale records in some

form but no specific register is prescribed for this purpose.

(d) Does not arise.

#### **Undertakings under control of Ministry of Industry .**

1496. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of INDUSTRY be pleased to state:

(a) what are the names of undertakings under the control of his Ministry;

(b) the date when they were set up or taken-over; and

(c) the statement of their Income and Expenditure for the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) and (b) A statement is attached.

(c) The information is available in the Annual Reports of the Public Sector Undertakings/Ministry of Industry, which have been laid on the Table of the House from time to time.

#### **Statement**

Sl. No.	Name of the Public Sector Undertaking	Date of setting up/take-over
<b>I. DEPARTMENT OF INDUSTRIAL DEVELOPMENT</b>		
1.	Andrew Yule and Co. Ltd.	10 May, 1979
2.	Bharat Leather Corporation	30 March, 1976
3.	Bharat Ophthalmic Glass Ltd.	1 April, 1972
4.	Cement Corporation of India	18 January, 1965
5.	Hindustan Cables Ltd.	4 August, 1952
6.	Hindustan Paper Corporation	29 May, 1970
7.	Hindustan Photo Films Mfg. Co. Ltd.	30 November, 1960
8.	Hindustan Salts Ltd.	12 April, 1958